

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O A.No.318/98

Monday this the 9th day of March, 1998.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

Harrison Joseph K,
Kunnath House,
No.4/152 A,Vellapadu,
Palai PO.

..Applicant

(By Advocate Mr. P.C.Sebastian)

Vs.

1. The Senior Superintendent of Post Offices,
Kottayam Division, Kottayam.
2. The Postmaster General,
Central Region,
Kochi.16.

....Respondents

(By Advocate Mr.TPM Ibrahim Khan, SCGSC (represented)

The application having been heard on 9.3.98, the Tribunal on the same day delivered the following:

O R D E R

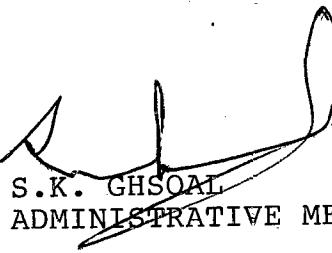
HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Applicant aggrieved by non-consideration of his candidature for selection and appointment to the post of Extra Departmental Branch Postmaster, Ezhacherry P.O. has filed this application seeking a direction to the respondents to consider his candidature also. Learned counsel for the respondents states that the interview is scheduled to take place on 16.3.98 and that in view of the ruling of the Hon'ble Supreme Court in Excise Supdt. Malkapatnam, Krishna Dist. A.P. Vs. KBN Visweswara Rao and others. 1996 (6) SCC 216, the candidature of the applicant also shall be considered though his name may not be sponsored by the Employment Exchange.

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2. In view of the submission of the learned counsel for the respondents, we dispose of this application directing the respondents to make selection and appointment to the post of Extra Departmental Branch Post Master, Ezhacherry Post Office considering the candidature of the applicant also though his name may not be sponsored by the Employment Exchange. No order as to costs.

Dated the 9th day of March, 1998.


S.K. GHSOAL
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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